## Appointment of foreign coaches

4320. SHRIMATI SASIKALA PUSHPA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government is aware of the fact that many sport bodies/organisations/ associations avail the services of foreign coaches without the concurrence/obtaining the permission from the Government;
- (b) whether Government is also aware of the fact that such coaches are hired/appointed by fixing exorbitant fees/remuneration to them;
- (c) whether Government will come forward to enact legislation to control and regulate appointment of foreign coaches for Indian athletes/players/Indian team; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) Sir, the National Sports Federations are responsible and accountable for the overall management, direction, control, regulation, promotion and development (including engagement of foreign coaches/foreign support personnel) of respective sports disciplines. The Government engages foreign coaches/foreign support personnel only for specific sports disciplines as per the approved Long Term Development Plan. The appointment of such foreign coaches/foreign support personnel is done based on the recommendations of a Committee, headed by Director General, Sports Authority of India, which also recommends the remuneration/salary payable to such foreign coaches/foreign support personnel.

- (c) No, Sir.
- (d) Does not arise.

## \*WRITTEN ANSWERS TO STARRED AND UNSTARRED QUESTIONS SET FOR THE 3RD APRIL, 2018

## WRITTEN ANSWERS TO STARRED QUESTIONS

## **De-Nationalisation of PSBs**

\*376. SHRI MANAS RANJAN BHUNIA: Will the Minister of FINANCE be pleased to state:

(a) whether Government is seriously planning to de-Nationalise the Nationalised

<sup>\*</sup> The sitting of the Rajya Sabha on Tuesday, the 3rd April, 2018 was adjourned on account of disruptions. Answers to Questions put down in the lists for that day were laid on the Table of the House on Wednesday, the 4th April, 2018.